

F.No. 28(130)/2006/CESTAT/Admn.
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi – 66.

Dated : 25.01.2016

ORDER

Shri Mukesh Gupta, Asstt. Registrar, CESTAT, Allahabad shall act as Head of Office in respect of the Gazetted Officer of Class I & II services and Non-Gazetted officials of this Tribunal at Allahabad Bench under Rule 14 of the Delegation of Financial Powers Rules, 1978 until further orders.

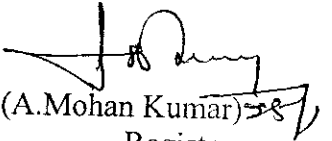
Shri Mukesh Gupta, Asstt. Registrar is also declared to be the DDO in respect of the establishment, TA and Contingent charges of CESTAT, Allahabad till further orders. The powers of Controlling Officer under S.R. 191 in respect of the Non-Gazetted establishment of the CESTAT, Allahabad shall also be exercisable by Shri Mukesh Gupta, Asstt. Registrar, CESTAT, Allahabad.

Shri Mukesh Gupta, Asstt. Registrar is also appointed as CPIO for CESTAT, Allahabad under the Right to Information Act, 2005 until further orders.

The officer, on whom the above powers are delegated, shall be responsible for correctness, regularity and propriety of the expenditure incurred by him, so authorized.

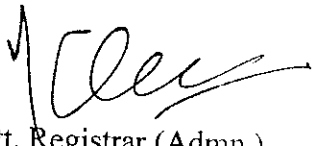
While exercisable in the power under GFR, the same should be strictly in accordance with the rules.

This issues with the approval of the Hon'ble President, CESTAT.


(A. Mohan Kumar)
Registrar

Copy to :

- 27/1/16
1. SPS to Hon'ble President, CESTAT, Delhi.
 2. SPS to Hon'ble Member (Judicial), CESTAT, Allahabad
 3. Pay & Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
 4. Shri Mukesh Gupta, Asstt. Registrar, CESTAT, Allahabad
 5. The Manager, Allahabad Bank, Allahabad
 6. The Accounts Officer, CESTAT, New Delhi
 7. Office copy/ Guard file
 8. Personal file/ Office copy.


Asstt. Registrar (Admn.)

